

(b) in order to prevent and control the spread of HIV/AIDS in India, a comprehensive programme is currently under implementation throughout the country as a Centrally sponsored scheme. The main strategy consists of:—

- strengthening programme management capabilities at Central and State level.
- Creation of awareness amongst high risk behaviour groups and general public about HIV/AIDS.
- Control of Sexually Transmitted Diseases.
- Promotion of blood safety and rational use of blood through proper licensing of blood banks and encouraging voluntary blood donation.
- Strengthening capacity for surveillance and diagnosis; and
- Extending training in Clinical Management of HIV/AIDS cases.

Misuse of Internet by Terrorists

1515. SHRI SURESH WARPUDKAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the terrorists/secessionists are misusing internet for the purpose of anti-India propaganda;

(b) if so, the details thereof; and

(c) the steps taken/proposed to be taken by the Government to check such activities?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) to (c) Instances have come to notice of terrorists/secessionists misusing internet for the purpose of anti-India propaganda. Suitable measures are being taken by the Government by way of preparation of inputs to counter such anti-India propaganda by projecting the Government's view-point through the media etc. Concerned agencies have been sensitised to take corrective/remedial measures and to keep a regular watch on the contents of these web-sites.

Daily Wages Payment to Home Guards

1516. SHRI AMAN KUMAR NAGRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government are aware that daily wages to Home Guards are not being given every month;

(b) if so, the reasons therefor;

(c) whether any anomaly has come to the notice of the Government; and

(d) if so, the details thereof and the steps taken/proposed to be taken to ensure payment of daily wages to Home Guards regularly every month?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) to (d) The Home Guards to action under the Acts and Rules framed by the State Governments.

One case of non-payment of duty allowance to Home Guards deployed on traffic duty in Bhiwani (Haryana) was reported to the Central Government recently. The matter was taken up with the State Government. 20 Home Guards, have since been paid duty allowance till September, 1998. Seven Home Guards are yet to be paid duty allowance for the month of September, 1998. The State Government has been advised to take necessary action in this regard.

Oil Exploration in Krishna Godavari Basin

1517. DR. T. SUBBARAMI REDDY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Oil and Natural Gas Commission has started exploration operations in Amalapuram coast in South Andhra Pradesh;

(b) if so, the details thereof; and

(c) the time by which it is likely to be completed indicating the cost involved therein?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) In the Amalapuram coast between the rivers Vainateyam and Gowtami in South Andhra Pradesh, exploratory activity commenced